

Bombay, Friday, 31<sup>st</sup> January 1860

In the Sudder  
4301  
~~1860~~

Dewanee Adawlut



N<sup>o</sup> 4301 Special

Gopal Bhasker Tensay, resident of Peth  
Sudasew, Poona (original Plaintiff)

Appellant

vs

Ladase Kom Ramjee Moray, Bal-  
Krishna bin Ramjee and their Securities,  
Bapas bin Sewjee and Gudsare Kom Bapoojee,  
residents of Peth Sookurwar, Poona (original  
Defendants.)

Respondent

Rupees 17. 12.

The claim in the original suit  
to recover the balance due on an Instalment  
Bond.

In cross Appeals, Nos 221 and 223  
of 1859, the Acting Assistant Judge of Poona  
reversed, with costs on Gopal, the decree of the  
Moonsiff of Poona and threw out the whole claim  
which the Moonsiff had allowed in part.

Dissatisfied, Gopal made Special Appeal  
in the Sudder Dewanee Adawlut on the ground  
that the decree of the Assistant Judge is opposed  
to the terms of the bond, and, that the Defendant,  
Ladase, not having established payment of  
the items admitted by him to have been received  
on dates other than those he has specified, the  
Acting Assistant Judge ought not to have given  
his suit.

The Court reverse the decree of the Acting Assistant Judge and remand the Suit in order to his calling on the Respondents for such evidence as they may wish to record in proof of their plea, that payments were made on other dates than those specified by the Appellant, that only five annas of their debt remain unliquidated; and passing a fresh decree on the merits. Costs of this Appeal to follow the final decision.

Bill of Costs

In the Sudder Dewanee Adawlat

By Appellant

Stamp for the Memo: of Special Appeal - 1-0-0

" Copies of Decrees - 1-0-0

" Bukalutnamas - 1-0-0

" Supplementary Memo: of S. Appeal - 1-0-0

Batta for process - 1-0-0

1/4 Unkeel's Fee - 2-2

Sectioner's Fee - 12-6

Pupees - 4 - 8

H. Robert  
 H. Robert  
 Paid in full

Whitlock Forbes  
 Acting Munsif Judge

मुंघर्ता १०३३) मधुमास १६३८ ६२ शुक्रवार

उपर

उरुम

उरुममिथाराण

सुविहीनसधर

४३०९

गोपाठभासकरपंडित राध्यारपुणेपेठहाडिणचारदरवरे

अथर्व

सुविहीनसधरपुणेपेठहाडिणचारदरवरे

मिमांसा

धर्मशास्त्राचार्यसुविहीनसधरपुणेपेठहाडिणचारदरवरे

भारतिलक्षणे

सफुणे

१७६९२

उरुमसुविहीनसधरपुणेपेठहाडिणचारदरवरे

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उद्योग विभाग

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दण्डाधिकार

१ अर्थशास्त्र

१ अर्थशास्त्र

६१ अर्थशास्त्र

६१ अर्थशास्त्र

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१ अर्थशास्त्र

६२६२ अर्थशास्त्र

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० सिद्धांत

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True Translation

Chatterjee

1st Assist. Registrar

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